Recovery & Refund Department Recovery Division III Tel: 022-26449446 Email: recoveryho1@sebi.gov.in RRD/RD-III/AB/972/4795/2022

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 8395 and 8396 of 2022 Certificate No. 4795 of 2022

The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

<u>Attachment Proceeding No. 8395 and 8396 of 2022 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios</u>

- 1. Whereas a Recovery Certificate No. 4795 of 2022 dated 26.05.2022 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs.11,78,000/- (i.e. Rupees Eleven Lakh Seventy-Eight Thousand Only) along with further interest, all costs, charges and expenses etc. against Siva Balan Jaipal ["Defaulter"] PAN: AKVPJ3453D.
- 2. And whereas Notices of Attachment in the above proceedings dated 16.06.2022 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter.
- And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai this 09th Day of September, 2025.

SEAL



Copy to:

Siva Balan Jaipal (PAN: AKVPJ3453D)

Address: Room No. 132, Laxmi Chawl,

Indira Nagar, Borsapada Road, Near Rahuleela Mall,

Poisar, Mumbai - 400067

RECOVERY OFFICER

DEEPU ANANDAN

दीपू आनंदन Dy. General Manager & Recovery Officer उप महाप्रबंधक एवं वसूली अधिकारी Securities and Exchange Board of India भारतीय प्रतिभूति और विनिमय बोर्ड Mumbai मुंबई